

**Proposal to withdraw Freedom Fighters Pension**

\*269. SHRI CHAITANYA PRASAD MAJHI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal under Government's consideration to stop the pension now being given to freedom fighters; and

(b) whether it is a fact that the Central Government have issued instructions to the State Governments to withhold payment of pension to the freedom fighters with effect from March, 1977?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) The Freedom Fighters Pension Scheme, 1972 is under review but no final decision has been taken yet.

(b) No, sir.

**Vacancies of Security Guards in the Central Industrial Security Force**

\*270. SHRI KALP NATH RAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of vacancies in the cadre of security guards in the Central Industrial Security Force at present; and

(b) the action which Government propose to take to fill these vacancies at an early date?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH):

(a) As at present there are 121 vacancies.

(b) The vacancies will be filled up in due course.

**Pension Drawn by Families of Deceased Freedom Fighters**

195. SHRI SANAT KUMAR RAHA: Will the Minister of HOME AFFAIRS be pleased to state the number of cases in which widows and unmarried daughters of deceased freedom fighters are getting pension?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): Pension has been sanctioned in 18604 cases of widows with dependent daughters.

In 171 cases, pension has been sanctioned direct to dependent unmarried daughters as their mothers were not alive.

**Abandonment of AVF Cyclotron Project under the Saha Institute of Nuclear Physics, Calcutta**

196. SHRI SANAT KUMAR RAHA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the AVF Cyclotron and other projects started in 1960 under the Saha Institute of Nuclear Physics, Calcutta have been abandoned or have not been completed as yet; and

(b) if so, what are the reasons therefor?

THE PRIME MINISTER (SHRI MORARJI R. DESAI): (a) and (b) The question of setting up an AVF Cyclotron was considered in 1960 and after discussions with the concerned scientists in the Bhabha Atomic Research Centre, preliminary work was undertaken by the Saha Institute of Nuclear Physics for the construction of an AVF cyclotron. A small model laboratory was set up to study the magnetic field configurations for the proposed cyclotron. It was not considered necessary to incur further expenditure on the project, as, in the meantime, the Department of Atomic Energy undertook to set up a more sophisticated facility in the form of the Variable Energy Cyclotron at Calcutta. The Scientists of the Institute have been associated with this project. Besides, the construction of a Tandem Van De Graff machine was considered by the Institute but it was not pursued because of the large foreign exchange requirements.

The Institute has maintained its continued interest in research and

development effort in the field of accelerator technology.

As regards other research projects of the Institute in this field, they are in varying stages of development and their progress is subject to periodic reviews.

### Atrocities on Harijans

197. SHRI SANAT KUMAR RAHA: Will the Minister of HOME AFFAIRS be pleased to state;

(a) the number of cases of atrocities on Harijan registered during the period from April to 15th July 1977 in each State; and

(b) the action which Government have taken in these cases?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH):

(a) and (b) Information is being collected and will be laid on the Table of the House.

### Increasing Incidence of Crime in Delhi

198. SHRI SHYAMLAL YADAV:  
SHRI F. M. KHAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases of theft, chain snatching, pick-pocketing, stabbing, murder and other serious crimes reported in Delhi from the 25th May, 1977 to date;

(b) the number of cases out of those mentioned above in which investigations have been successful; and

(c) the steps taken by Government to check the increase in crime in the capital?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) and (b) Statement giving details is enclosed. (See Appendix CII. Annexure No. 17).

(c) Patrolling has been intensified and wireless fitted vans and motor cycles have been detailed for patrol-

ling in the affected areas. Surveillance has been tightened and preventive action under the Cr. P. C. and Bombay Police Act has been taken against the undesirable elements. Meetings have been held with the leaders of the locality to create confidence and to seek their co-operation in controlling crime. The cases of important nature are being investigated by the special staff.

### Land acquired for Heavy Engineering Corporation, Ranchi

199. SHRI BHAIYA RAM MUNDA: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that more than 1/3rd of the land acquired for Heavy Engineering Corporation, Ranchi is lying vacant; if so, what are the reasons for acquiring land in excess of the requirement of the Corporation; and

(b) in what manner Government propose to utilise the surplus land?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) and (b) The total area of land acquired for the Heavy Engineering Corporation Ltd., Ranchi, is 7187.43 acres. The Corporation has utilised an area of 5262.03 acres for development of the plant and the township. The balance 1925.40 acres representing 27 per cent of the total area is lying vacant and is to be utilised for construction of residential colonies, schools, markets and other amenities. The land acquired is not in excess of the requirements of HEC.

### Villages acquired for setting up of Heavy Engineering Corporation, Ranchi

200. SHRI BHAIYA RAM MUNDA: Will the Minister of INDUSTRY be pleased to state:

(a) the names of the villages where land had been acquired for the setting up of the Heavy Engineering Corporation, Ranchi;

(b) the area of the land acquired;